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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(CAA) No.14/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company East India Commercial Co. Pvt.Ltd			
Under Section	230-232	·	
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
Vincete augulia le huebber Culgulia		Rast India Commercial co Ltd	Vinecla hulgulor
(e huehbas	Culgulia	co Ltd	amobber alulio

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J) Sd (V.P.Singh)

(V.P.Singh) Member (J)